

No.HC/STY/15/2015

**HIGH COURT OF KARNATAKA
HIGH COURT BUILDING
BENGALURU – 560 001
DATED: 27- 07 - 2017**

NOTIFICATION

Sub: Submission of sealed quotation for supply of Three Hole Punching Machine Heavy Duty Metal

With reference to the subject cited above, it is hereby notified that this Office desires to purchase of Three Hole Punching Machine Heavy Duty Metal for the use of this Office.

Therefore, all authorized venders, in Bengaluru may submit sealed quotation to be addressed to the Registrar General, High Court of Karnataka, Bengaluru for supply of Three Hole Punching Machine Heavy Duty Metal on or before 07.08.2017 at 4 P.M. with superscription on the envelop “QUOTATION FOR SUPPLY OF THREE HOLE PUNCHING MACHINE HEAVY DUTY METAL” by clearly mentioning the High Court reference No. and date in your quotation. Belated or unsealed quotation and cover without superscription will be rejected. The quotation may be tendered in the Tappal Branch of the High Court Office. **The sealed quotation will be opened on 10.08.2017at 12.00 noon** in the presence of the Registrar (Administration)I/C. The decision regarding acceptance of quotation is reserved and final. No correspondence or enquiries either in person or over phone in this behalf will be entertained.

Sd/-

**(T.G. SHIVASHANKARE GOWDA)
REGISTRAR (ADMINISTRATION)I/C**